

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.404
IB/621/ND/2022

IN THE MATTER OF:

M/s. S.R Polymers Pvt. Ltd. Ravi Sharma,
Liquidator

... Applicant

Order under Section 59 (7).

Order delivered on 01.12.2022

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Iswar Mohanpatra, Adv.

For the Respondent :

ORDER

Heard the submissions made by the Ld. Counsel for the Liquidator. The compliance affidavit is taken on record. The order in this mater is *reserved*.

-Sd-

DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

-Sd-

P.S.N. PRASAD,
MEMBER (JUDICIAL)